

States	2015	2016	2017	2018
Andhra Pradesh	28082	29244	30458	31725
Karnataka	35430	37052	38747	40523
Goa	834	870	908	948
Lakshadweep	42	45	48	53
Kerala	19892	21062	22348	23761
Tamil Nadu	39537	40796	42091	43422
Puducherry	759	802	848	895
Andaman and Nicobar Islands	210	217	224	232
TOTAL	701007	732921	766348	801374

Ref: Three-year Report of the PBCRs: 2012-14, Bengaluru, 2016

*Projected mortality cases for India were computed by applying Mumbai Mortality/Incidence (MI) ratio to the projected incidence cancer cases.

AIIMS like hospital in kalburgi, Karnataka

2167. SHRI K. C. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal for setting up of an AIIMS-like super speciality hospital at Kalburgi in Karnataka;

(b) whether it is also a fact that the Government of Karnataka has also suggested setting up of AIIMS at ESI hospital campus at Kalburgi;

(c) if so, the details thereof; and

(d) the status of the above proposal and by when Government is going to set up an AIIMS-like institution at Kalburgi?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) No. There is no proposal to set up an AIIMS-like institution at Kalburgi.

Beneficiaries of Ayushman Bharat Scheme in Uttar Pradesh

†2168. SHRI HARNATH SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of beneficiaries selected under Ayushman Bharat Scheme in Uttar Pradesh;

† Original notice of the question was received in Hindi.

(b) the number of beneficiaries who got Health Cards out of these selected beneficiaries;

(c) the number of Government Hospitals selected under the said scheme, along with the names of these hospitals, district-wise; and

(d) whether specialist doctors and medicines are available for treatment of various serious diseases in the selected hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The number of beneficiary households and individual beneficiaries covered under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) in Uttar Pradesh are 1.18 crore and 6.47 crore respectively.

(b) PMJAY is an entitlement based scheme and the beneficiaries whose name figures in specific deprivation criteria in Socio Economic Caste Census database are eligible for getting the benefits under PMJAY. However, for getting treatment, the beneficiary needs to be verified and upon such verification an e-card is issued. As on 28.12.2018, 4.25 lakh beneficiaries have been identified and issued e-card.

(c) Under PMJAY all Government Hospitals of the level of Community Health Centre and above are deemed to be empanelled. 419 Government Hospitals are empanelled under PMJAY in Uttar Pradesh. District-wise list of Government Hospitals empanelled under PMJAY is available at the official website of PMJAY *i.e.* www.pmjay.gov.in.

(d) Yes.

Inadequate healthcare facilities for senior citizens

2169. SHRI SHAMSHER SINGH DULLO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the senior citizens are not entertained in CGHS/Wellness Centres as per the national policy;

(b) whether senior citizens especially in smaller cities are finding difficulty with regard to their treatment because of lack of adequate health centres; and

(c) if so, the steps taken to set up more health centres in the cities to facilitate senior citizens prompt and effective treatment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Senior citizens CGHS